

have been issued to the concerned allottees.

### NTC Showrooms Staff

1345. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of TEXTILES be pleased to state:

(a) the total number of employees working at present in the National Textile Corporation;

(b) the number of employees working in the NTC Show-rooms;

(c) whether the show-room employees, who are working for the last 10-15 years, are given the regular pay scales, promotions and other service facilities as provided to the other categories of employees of the NTC; and

(d) if not, the reasons therefor?

THE MINISTER OF TEXTILE AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The total number of employees working at present in National Textile Corporation group of companies is 1,75,390.

(b) The number of employees working in NTC Showrooms is 1,919.

(c) and (d). The showroom employees are governed by the Shops and Establish-

ment Act, as applicable in the different States of India. As such their pay-scales, other service facilities and promotion rules are not the same as are applicable to the employees of NTC.

[Translation]

### Development of Bombay with Central Assistance

1346. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the progress made in the urban development works in Bombay which started with the former Prime Minister's grant for housing problem;

(b) the time by which these works are likely to be completed;

(c) the expenditure incurred thereon so far; and

(d) the nature of works to be undertaken in Kurla-Vikroli and the time by which these are likely to be completed?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). The Government of Maharashtra have reported the progress of the works in question as follows:—

(a) *Progress of Works:—*

(i) *Slum upgradation programme:*

Slum pockets identified

47

Slum pockets where works have commenced

24 covering 15674 families

|   |  |
|---|--|
| Development works completed                           | 18 slum pockets covering 7916 families |
| Construction work in progress under relocation scheme | 4717 tenaments/pitches                 |
| Expenditure upto February, 1990                       | Rs. 1,642.71 lakh                      |

(ii) *Dharavi Redevelopment Programme.*

|   |  |
|---|--|
| Slum pockets taken in hand                          | 22 covering 11314 families               |
| Works commenced                                     | 15 schemes consisting 2328 tenaments     |
| Construction works taken up under Relocation Scheme | 1000 tenaments, 340 pitches and 38 plots |
| Works completed                                     | 340 pitches                              |
| Construction of transit camp tenaments completed    | 1292                                     |
| Expenditure upto February 1990                      | Rs. 2,007.90 lakh                        |

(iii) *Urban Renewal Programme:*

|                                 |   |
|---------------------------------|---|
| Construction commenced          | 4262 tenaments in 31 sites in Bombay city |
| Construction completed          | 1965 tenaments                            |
| Transit tenaments taken in hand | 2,368                                     |
| Transit tenaments completed     | 1938                                      |
| Expenditure upto February, 1990 | Rs. 2,358.00 lakh                         |

(b) The State Government have reported that all works are likely to be completed by March, 1991 except the works taken up under the enlarged scope of Urban Renewal and Dharavi Redevelopment Programme which are likely to continue upto 1992-93.

(c) The State Government have reported that an amount of Rs. 6,008.61 lakh has been spent till February, 1990 under the entire project.

(d) It is reported that no works are pending to be taken up. The work

of construction of transit tenements at Kurla has been completed and the slum upgradation work at Vikroli has been taken up.

[English]

#### Items Reserved for Handloom Sector

1347. SHRI MANORANJAN BHAKTA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government are considering to increase the number of items, reserved for exclusive production by the handloom sector; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). As the Handlooms (Reservation of Articles for Production) Act, 1985 has been stayed and is subjudice in the Supreme Court, no decision in this direction can be taken till the Supreme Court gives its verdict.

[Translation]

#### Assistance to Garments Exporters

1348. DR. LAXMINARAYAN PANDEY: Will the Minister of TEXTILES be pleased to state:

(a) the foreign exchange earnings from the export of readymade garments during the year 1989-90 upto January 1990;

(b) the number of registered firms exporting such garments; and

(c) the criteria for providing assistance and other facilities by Government to these firms?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Exports of readymade garments during April, 89—January, 90 amounted to Rs 2644.15 crores.

(b) The number of firms registered with Apparel Export Promotion Council as on 31.1.90 was 16,856.

(c) All garment exporters registered with Apparel Export Promotion Council are eligible for assistance and other facilities provided in the Import-Export Policy announced by the Government

[English]

#### Recognition of Nursing Schools in Andhra Pradesh

1349. SHRI P.C. THOMAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are Nursing Schools in Andhra Pradesh which are not recognised by Indian Nursing Council;

(b) if not, the details of such Nursing Schools; and

(c) whether Government propose to recognise those Schools and if so, by when?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Yes.

(b) A list of schools which are not recognised by Indian Nursing Council is given the statement below.

(c) There are 130 institutions not recognised so far by the Indian Nursing Council. 30 institutions which were inspected by the